

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:283
ANSWERED ON:14.08.2006
OPERATIONS OF FCI
Lagadapati Shri Rajagopal

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Food Corporation of India (FCI) has decided to outsource their key operations and reduce the staff for improving its operational efficiency in pursuance of the recommendations made by a consultant study;
- (b) if so, whether the said recommendations have since been implemented;
- (c) if so, the details thereof alongwith the number of vacancies abolished due to its implementation;
- (d) the relevance of FCI after the outsourcing of its key operations;
- (e) whether the operation of Public Distribution System has been adversely affected due to the implementation of the said recommendations; and
- (f) if so, the remedial steps taken in this regard?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a), (b), (c), (d), (e) & (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE STARRED QUESTION NO. 283 DUE FOR ANSWER ON 14.08.2006 IN THE LOK SABHA.

- (a): No, Sir. There has been no decision by the Food Corporation of India (FCI) to outsource its operations and reduce staff in pursuance of the recommendations made by the consultant, viz. M/s Mckinsey & Co.
- (b) & (c): Does not arise.
- (d): FCI will continue its core activities of procurement, storage and distribution as usual.
- (e) & (f): Does not arise.